

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.1739/SO/2024

Dt.07.02.2025

OFFICIAL MEMORANDUM

Sub: High Court for the State of Telangana – Recruitment for the post of Law Clerks to assist the Hon'ble Judges of the High Court for the State of Telangana notified in the year 2024 – Intimation of Oral Interview – Communicated – Regarding.

- Ref:1. High Court's Notification No. 33/SO/2024 in Roc.No.1739/SO/2024 dt.22.10.2024.
2. Your application for the post of Law Clerk, notified for the year 2024.

With reference to your application for the post of Law Clerk to assist the Hon'ble Judges of the High Court for the State of Telangana, Hyderabad, notified for the year 2024 you are required to be present in High Court for the State of Telangana at Hyderabad, on **Monday, 17th February, 2025 for interview, commencing from 4.45 P.M. onwards in the Judges' Lounge.**

You are also required to bring all original certificates with one set of attested true copies of the same in support of your date of birth, educational qualifications, memo of marks, caste certificate, and this Official Memorandum sent by the High Court and ID Proof issued by the State/Central Government, for verification by the Registry. Failure to bring original certificates for verification entails rejection of the candidature.

You are required to be present on the schedule day before Judges Lounge, Central Hall of Main Building, High Court for the State of Telangana at Hyderabad, at **3.00 p.m.** on 17.02.2025 for verification of original certificates by the Registry.

You are hereby informed that no TA & DA will be paid for attending the said interview.

The schedule of interviews are uploaded in the official website of the High Court namely <https://tshc.gov.in/>



**REGISTRAR (VIGILANCE)
FAC REGISTRAR GENERAL**

To
The Individual

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

NOTIFICATION

The following candidates are hereby required to attend the interview before the Committee of Hon'ble Judges on **Monday, 17th February, 2025 at 4.45 P.M., in the Hon'ble Judges' Lounge**, High Court for the State of Telangana, Hyderabad for the post of Law Clerks to assist the Hon'ble Judges of the High Court for the State of Telangana.

Sl.No.	Name of the candidate
1.	Budida Akhila
2.	Muthyala Sruchika Reddy
3.	Kolipaka Reethamshi
4.	Kasaraneni Anupama
5.	Indhu Sri Mangapuram
6.	Edupuganti Hasitha
7.	Bhavagna Kanchuboyina
8.	Allur Raja Rajeshwari Soujanya
9.	Manpreet Singh
10.	Tisya Bagchi
11.	Rajat Sharma
12.	Bulusu Gauthami Sindhura
13.	Murakonda Sai Rishitha Chowdary
14.	Niranjanaa Joy
15.	Abhimanyu Deb
16.	Mourya Azad Vijay Shankar
17.	Madhab Ruidas
18.	Bandaru Bhavani
19.	Soni Maurya

20.	Sampath Sai Teja
21.	Saraswati Das
22.	Syeda Ayesha Fatima
23.	Shruti Sinha
24.	Nusrath Banu
25.	Kondabala Bhargavi
26.	Penta Amrutha
27.	Mohd. Swaleh
28.	Kalyankar Divya Raj
29.	Bayya Mahathi Srinidhi
30.	D.Dhiksha
31.	Lakkoju Umesh Chandra

Call letters are being sent to the candidates by registered post with acknowledgement due and e-mail Ids /Whatsapp of mobile numbers provided by the candidates.

All the aforesaid candidates are directed to bring all original certificates in support of their date of birth, educational qualifications, memo of marks, caste certificate, and Official Memorandum sent by the High Court and ID Proof issued by the State/Central Government, along with true copy and report at 3.00 p.m before Judges Lounge, Central Hall at Main Building of High Court for the State of Telangana, for verification of the Registry, on the above said date.

Hyderabad
Dated 07.02.2025


REGISTRAR (VIGILANCE)
FAC REGISTRAR GENERAL

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.1739/SO/2024

Dt. 07.02.2025

OFFICIAL MEMORANDUM

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Ref:1. High Court's Notification No. 33/SO/2024 in Roc.No.1739/SO/2024 dt.22.10.2024.

2. Your application for the post of Law Clerk, notified for the year 2024.

With reference to your application for the post of Law Clerk to assist the Hon'ble Judges of the High Court for the State of Telangana, Hyderabad, notified for the year 2024 you are required to be present in High Court for the State of Telangana at Hyderabad, on **Tuesday, 18th February, 2025 for interview, commencing from 4.45 P.M. onwards in the Judges' Lounge.**

You are also required to bring all original certificates with one set of attested true copies of the same in support of your date of birth, educational qualifications, memo of marks, caste certificate, and this Official Memorandum sent by the High Court and ID Proof issued by the State/Central Government, for verification by the Registry. Failure to bring original certificates for verification entails rejection of the candidature.

You are required to be present on the schedule day before Judges Lounge, Central Hall of Main Building, High Court for the State of Telangana at Hyderabad, at **3.00 p.m.,** on 18.02.2025 for verification of original certificates by the Registry.

You are hereby informed that no TA & DA will be paid for attending the said interview.

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**REGISTRAR (VIGILANCE)
FAC REGISTRAR GENERAL**

To
The Individual

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

NOTIFICATION

The following candidates are hereby required to attend the interview before the Committee of Hon'ble Judges on **Tuesday, 18th February, 2025 at 4.45 P.M., in the Hon'ble Judges' Lounge**, High Court for the State of Telangana, Hyderabad for the post of Law Clerks to assist the Hon'ble Judges of the High Court for the State of Telangana.

Sl.No.	Name of the candidate
1.	Gouru Bhanu Teja
2.	Dheeravath Srujana Naik
3.	Amanchi Swathi
4.	Singaraju Sumedha
5.	Thupakula Shravani
6.	Sayini Srinibha
7.	Malavika Vijayakumaran
8.	Manthina Akshaya
9.	Kaveti Vinisha
10.	Kachakayala Sai Teja
11.	Gampala Akash Kumar
12.	Nanavath Saraswathi
13.	Hari Priya Ippili
14.	Goundla Rohini
15.	Korepu Pradeep Kumar
16.	Singapuram Shiva Prasad Reddy
17.	M.Gitanjali
18.	Mekala Akshara
19.	Baqui Mufizahmed Maksoodahmed

20.	Tanneeru Pramod Kumar
21.	Simran Joshi
22.	Vaditha Vamsi Krishna Naik
23.	Chilampalli Venkata Varun Sai
24.	Kulla Keerthana
25.	Sunkara Siddulamma
26.	Sangineedi Sai Srinivas
27.	Mudavath Sri Laxmi
28.	Polu Srimeghana
29.	Saniya Benazir
30.	Nadakuditi Bhavani
31.	Kumbam Akhila

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All the aforesaid candidates are directed to bring all original certificates in support of their date of birth, educational qualifications, memo of marks, caste certificate, and Official Memorandum sent by the High Court and ID Proof issued by the State/Central Government, for verification of the Registry, at 3.00 p.m. before Judges Lounge, Central Hall at Main Building of High Court for the State of Telangana, for verification of the Registry, on the above said date.

Hyderabad
Dated 07.02.2025


REGISTRAR (VIGILANCE)
FAC REGISTRAR GENERAL

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.1739/SO/2024

Dt. 02.02.2025

OFFICIAL MEMORANDUM

Sub: High Court for the State of Telangana – Recruitment for the post of Law Clerks to assist the Hon'ble Judges of the High Court for the State of Telangana notified in the year 2024 – Intimation of Oral Interview – Communicated – Regarding.

- Ref:1. High Court's Notification No. 33/SO/2024 in Roc.No.1739/SO/2024 dt.22.10.2024.
2. Your application for the post of Law Clerk, notified for the year 2024.

With reference to your application for the post of Law Clerk to assist the Hon'ble Judges of the High Court for the State of Telangana, Hyderabad, notified for the year 2024 you are required to be present in High Court for the State of Telangana at Hyderabad, on **Wednesday, 19th February, 2025 for interview, commencing from 4.45 P.M. onwards in the Judges' Lounge.**

You are also required to bring all original certificates with one set of attested true copies of the same in support of your date of birth, educational qualifications, memo of marks, caste certificate, and this Official Memorandum sent by the High Court and ID Proof issued by the State/Central Government, for verification by the Registry. Failure to bring original certificates for verification entails rejection of the candidature.

You are required to be present on the schedule day before Judges Lounge, Central Hall of Main Building, High Court for the State of Telangana at Hyderabad, at **3.00 p.m.** on 19.02.2025 for verification of original certificates by the Registry.

You are hereby informed that no TA & DA will be paid for attending the said interview.

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**REGISTRAR (VIGILANCE)
FAC REGISTRAR GENERAL**

To
The Individual

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

NOTIFICATION

The following candidates are hereby required to attend the interview before the Committee of Hon'ble Judges on **Wednesday, 19th February, 2025 at 4.45 P.M., in the Hon'ble Judges' Lounge**, High Court for the State of Telangana, Hyderabad for the post of Law Clerks to assist the Hon'ble Judges of the High Court for the State of Telangana.

Sl.No.	Name of the candidate
1.	Shreya Singh
2.	Mandala Akhil
3.	Vinnakota VS Krishna Manikanta
4.	Yasmine
5.	Golanakonda Sai Krishna
6.	Mohammad Abdul Samad
7.	Kummari Anusha
8.	Adla Soundarya Philasini
9.	Anjali Chanoi
10.	Ajal Verma
11.	Manasa Chandrika Padma
12.	Vallabhajyostula Gnaneshwari
13.	SK Ameena Arshiya Anjum
14.	Vasa Mukundapriya
15.	Pathulothu Bindu
16.	D.Dharani Priya
17.	Yenuka Nishitha Manvi
18.	Badavath Guru Raja Naik

19.	Rottela Shravani
20.	Duggepogu Mahimanvitha
21.	Tunga Bhuvaneswari
22.	Chinthala Praveena Devi
23.	Harshitaa Srivastav
24.	Mekala Rakesh Yadav
25.	D.Poojitha Sen
26.	Palakurthy Suraj Srivathsav
27.	Kilaparthi Sai Lakshmi Prasanna
28.	Shaik Yakub Pasha
29.	G.Jayanth
30.	Kalyankar Harsha Raj
31.	Pasunuri Sai Santhosh

Call letters are being sent to the candidates by registered post with acknowledgement due and e-mail Ids /Whatsapp of mobile numbers provided by the candidates.

All the aforesaid candidates are directed to bring all original certificates in support of their date of birth, educational qualifications, memo of marks, caste certificate, and Official Memorandum sent by the High Court and ID Proof issued by the State/Central Government, for verification of the Registry, at 3.00 p.m. before Judges Lounge, Central Hall at Main Building of High Court for the State of Telangana, for verification of the Registry, on the above said date.

Hyderabad
Dated 07.02.2025


REGISTRAR (VIGILANCE)
FAC REGISTRAR GENERAL

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.1739/SO/2024

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2. Your application for the post of Law Clerk, notified for the year 2024.

With reference to your application for the post of Law Clerk to assist the Hon'ble Judges of the High Court for the State of Telangana, Hyderabad, notified for the year 2024 you are required to be present in High Court for the State of Telangana at Hyderabad, on **Thursday, 20th February, 2025 for interview, commencing from 4.45 P.M. onwards in the Judges' Lounge.**

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You are required to be present on the schedule day before Judges Lounge, Central Hall of Main Building, High Court for the State of Telangana at Hyderabad, at **3.00 p.m.** on 20.02.2025 for verification of original certificates by the Registry.

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**REGISTRAR (VIGILANCE)
FAC REGISTRAR GENERAL**

To
The Individual

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

NOTIFICATION

The following candidates are hereby required to attend the interview before the Committee of Hon'ble Judges on **Thursday, 20th February, 2025 at 4.45 P.M., in the Hon'ble Judges' Lounge**, High Court for the State of Telangana, Hyderabad for the post of Law Clerks to assist the Hon'ble Judges of the High Court for the State of Telangana.

Sl.No.	Name of the candidate
1.	Syed Burhan Uddin Furquan
2.	Garlapati Dharma Sasta
3.	Gurrapu Sridhar
4.	Singam Ganga Srinadha Reddy
5.	Alle Ramesh Goud
6.	Kanukunta Sravan Nikhilashwiny
7.	Lavoori Varun
8.	Ishrath Fatima
9.	Bhuma Jayendra Bhupathi
10.	Mohammad Abdul Khalil
11.	Bairagoni Priyadarshini
12.	Govindaraju Gari Giriraju
13.	Pasham Sai Kiran
14.	Adavath Lavanya Ram
15.	Gollagudem Vinay Vardhan Reddy
16.	Suganda Devi
17.	Mogalla Yogendra Venkata Sai
18.	Syeda Roohi Fatima
19.	Dharavath Arun

20.	J.B.Rita Vasantha
21.	Divyashree S
22.	Pidathala Kalyani
23.	Astha Mittal
24.	Shivagalla Hemanth
25.	Alampally Muralidhar
26.	Namrata Kumari
27.	Shivani B
28.	Bilavath Sanjeev Kumar
29.	Marupaka Ramesh
30.	Dheeravath Shiva Kumar
31.	Devalla Lakshmi Soundarya
32.	Poli Pati Guru Sai

Call letters are being sent to the candidates by registered post with acknowledgement due and e-mail Ids /Whatsapp of mobile numbers provided by the candidates.

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Hyderabad
Dated 07.02.2025


REGISTRAR (VIGILANCE)
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HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

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With reference to your application for the post of Law Clerk to assist the Hon'ble Judges of the High Court for the State of Telangana, Hyderabad, notified for the year 2024 you are required to be present in High Court for the State of Telangana at Hyderabad, on **Friday, 21st February, 2025 for interview, commencing from 4.45 P.M. onwards in the Judges' Lounge.**

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You are required to be present on the schedule day before Judges Lounge, Central Hall of Main Building, High Court for the State of Telangana at Hyderabad, at **3.00 p.m.,** on 21.02.2025 for verification of original certificates by the Registry.

You are hereby informed that no TA & DA will be paid for attending the said interview.

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S. Anup 7/2/2025

**REGISTRAR (VIGILANCE)
FAC REGISTRAR GENERAL**

To

The Individual

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

NOTIFICATION

The following candidates are hereby required to attend the interview before the Committee of Hon'ble Judges on **Friday, 21st February, 2025 at 4.45 P.M., in the Hon'ble Judges' Lounge**, High Court for the State of Telangana, Hyderabad for the post of Law Clerks to assist the Hon'ble Judges of the High Court for the State of Telangana.

Sl.No.	Name of the candidate
1.	Annepu Abhinav
2.	Soodaman Singh
3.	Arza Doondi Damareswara Preetham
4.	Rapaka Raghava Krishna Bharadwaj
5.	Siddam Maneendra
6.	Nuneti Anjaneyulu
7.	Mohammed Faraz Ahmad
8.	L.Chetana Priya
9.	K.Pavani
10.	Avuti Shiva
11.	Makkena Chaturya Ashwan Kumar
12.	Vallakonda Sai Meghana
13.	Myla Sri Hari
14.	Polimetla Padmini
15.	Abdul Rab Malik
16.	Ajmeera Naveen
17.	Kodhunuri Srinivas
18.	Radam Sai Chandu Goud
19.	Dhanavath Prashanth

20.	Anil Kumar M
21.	Paras Bisht
22.	Gundeboyina Subhash Chandra Yadav
23.	CH. Sathvik
24.	Barigela Ramesh
25.	Ajmeera Anil Sai Teja
26.	Rudra Param
27.	Kalyanapu Dharti Bhavani
28.	Boda Venkatesh
29.	Rashmita
30.	Dasari Shivani
31.	V.S.D.S.Indraneel
32.	Charakonda Shiva Kumar

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Hyderabad
Dated .02.2025


REGISTRAR (VIGILANCE)
FAC REGISTRAR GENERAL